New Delhi and Patna. A Special Purpose Vehicle (SPV) namely, Indian Railway Stations Development Corporation Ltd. (IRSDC) has been set up as a Joint Venture between Ircon International Ltd. (IRCON), a Public Sector Undertaking under Ministry of Railways and Rail Land Development Authority (RLDA), a statutory authority under Ministry of Railways, with an aim to undertake redevelopment of stations. To begin with, five stations, *viz.*, Bijwasan (Delhi), Anand Vihar (Delhi), Chandigarh, Habibganj (Bhopal) and Shivaji Nagar (Pune) have been entrusted to IRSDC for redevelopment, in the first phase

(b) In the first phase, no station on East Coast Railway has been entrusted to IRSDC.

Station upgradation with help of Belgium Railways

309. SHRI BAISHNAB PARIDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is proposed to seek the help of Belgium Railways for station upgradation in the country;

(b) if so, the details thereof;

(c) the details of the stations that are proposed to be upgraded;

(d) the details of specialization of Belgium Railways that is proposed to be used;

(e) whether it is also proposed to get the help or technology of any other country to control train accidents in the country; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (b) A Memorandum of Understanding (MoU) has been signed with the Federal Public Service for Mobility and Transport of Kingdom of Belgium to ascertain general principles and cooperation between Indian and Belgian Railways for effective development and modernization of Railway Sector of both the countries. The cooperation programme, *inter-alia*, includes consultation and exchange of relevant information and services of cooperation for modernization of railway stations and railway infrastructure.

(c) and (d) Experience of Belgian Railway' companies in development of stations in Belgium and other countries in Europe is proposed to be used for redevelopment of stations in India. Projects to be developed under this MoU have not been identified yet.

(e) and (f) Technology induction from advanced countries for improving safety of train operations is an on-going process.

Implementation of MPLADS in Odisha

310. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether District Authority can keep projects pending for more than one year even though the MP has given list of projects much earlier;

(b) the total number of project proposals given by all ten Rajya Sabha MPs from Odisha from 2008 to March, 2012;

(c) the details thereof including project proposals given, project proposals sanctioned and the utilization, District-wise;

(d) whether State Government has any responsibility to implement MPLADS projects; and

(e) if so, whether any review meeting was taken by the Chief Minister, Chief Secretary or any State Government official to coordinate and monitor MPLADS projects in Odisha during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) As per MPLADS guidelines all recommended eligible works should be sanctioned by the district authority within 75 days from the date of receipt of recommendation, after completing all formalities. The District Authority shall, however, inform MPs regarding rejection, if any, within 45 days from the date of receipt of recommendation. As per MPLADS guidelines, the time limit for completion of the works should generally not exceed one year.

(b) As per the latest information furnished by Government of Odisha, the details of works recommended by ten Rajya Sabha MPs from 2008 to March, 2012 is given in Statement (*See* below).